

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-16/132/(ND)/2017

IN THE MATTER OF:

M/s. Northern Region Mega Leather  
Cluster Limited

.. PETITIONER

SECTION :

Under Section 441 (137)

Order delivered on 25.9.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Himanshu Harbola, Advocate

Mr. Rahul Sood, Advocate

For the Respondents :-

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 04.10.2017.

sd/-

(S.P. Gahlaut)  
Bench officer-III

Surjit  
25.9.2017